

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**VIDHANT REALTY PVT LTD OPERATING AT 25, FLOOR-2, PLOT-59/61 ARSIWALA**  
**MANSION, NATHALAL PARIKH MARG, COLABA MUMBAI 400005, MAHARASHTRA**  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution  
Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>Vidhant Realty Private Limited</b> CIN No U70101MH2006PTC165045 PAN No AACCV3630N
2.	Address of the registered office	25, Floor-2, Plot-59/61 Arsiwala Mansion, Nathalal Parikh Marg Colaba Mumbai – 400005. Maharashtra.
3.	URL of website	No Web site of CD
4.	Details of place where majority of fixed assets are located	25, Floor-2, Plot-59/61 Arsiwala Mansion, Nathalal Parikh Marg Colaba Mumbai – 400005. Maharashtra.
5.	Installed capacity of main products/ services	Cannot be defined.
6.	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2021-22 Quantity- Not Applicable – Total Revenue Rs 2.40 lakhs.
7.	Number of employees/ workmen	NIL as on CIRP date
8.	Further details including last available financial statements (with schedules) of last two years, list of creditors are available at URL	Can be obtained by mailing at <a href="mailto:cirp.vidhant@gmail.com">cirp.vidhant@gmail.com</a>
9.	Eligibility for resolution applicant under section 25 (2) (h) of the code is available at URL	Can be obtained by mailing at <a href="mailto:cirp.vidhant@gmail.com">cirp.vidhant@gmail.com</a>
10.	Last date for receipt of expression of interest	13/12/2023
11.	Date of issue of provisional list of prospective resolution applicants	23/12/2023
12.	Last date for submission of Objections to the Provisional list	28/12/2023
13.	Date of issue of Final list of Prospective resolution Applicants Matrix and request for resolution Plans to Prospective Resolution Applicants.	07/01/2024
14.	Date of issue of Information memorandum, evaluation Matrix and request for resolution Plans to Prospective Resolution Applicants.	12/01/2024
15.	Last date for submission of Resolution Plan	11/02/2024
16.	Process email id to submit Expression of Resolution Plan	<a href="mailto:cirp.vidhant@gmail.com">cirp.vidhant@gmail.com</a>

Date 28/11/2023  
Place: Mumbai



*Modilal Pamecha*

**Modilal Pamecha**  
Resolution Professional of  
Vidhant Realty Pvt Ltd

IBBI/PA-001/IP-P01231/2018-2019/12127

AFA Valid Till 25/09/2024, C-802 Padmarag, JB Nagar Andheri East Mumbai 59